


F.No. 01(03)/Roster/CESTAT/2023-Part II
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 18.09.2023

Order

In partial modification of roster order no. 162 of 2023 dated 06.09.2023, the Excise and Service Tax Division Bench matters will be taken up by the regular Division Bench comprising Hon'ble Mr. Justice Dilip Gupta, President and Mr. P. V. Subba Rao, Hon'ble Member (Technical) after the hearing of Anti Dumping matters on 19.09.2023. The Single Member cases will be taken by Ms. Binu Tamta, Hon'ble Member (Judicial) after the hearing of Anti Dumping matters on 19.09.2023.

By Order,


(Mukesh Gupta)
Deputy Registrar

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